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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

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C.P.No.154/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22nd November 2017, 10.30 A.M

Name of the Company Sushil Kumar GaneriwalaVersus-Bengal Brahmapu Ors		a Conclave Pvt. &	
Under Section	397/398		
No. Representa	tive (IN CAPITAL ETTERS)	aring on behalf of	Signature with date
1 Mr. Prashant 2 Mr. Sonjay Gupta	Kumar Tripatus) le Advocale Cumos Tripatus (PCS)	H+1°6ng	22/1/17
OCS. ROHIT K	UMAR KESH RI		Robit 1868hr
1. SWAPMA (THOUSEY ADV Z	Reforder. DER	22/11/2012

Ld. Counsel for the petitioner and the respondents are present.

Ld. Pr. CS for the petitioner informed that Ld. Sr. Pr. CS is not present, so he made a request for adjournment. Prayer is allowed.

List on 27/11/2017 for remaining arguments.

(Jinan K.R.) Member (J)

3d

(V.P.Singh) Member (J)

Sd